

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE P.V.KUNHIKRISHNAN

MONDAY, THE 11TH DAY OF MAY, 2020 / 21ST VAISAKHA, 1942

B.A.NO.2151 /2020

(CRIME NO. 367 OF 2019 OF CB POLICE STATION, CB HQ,
THIRUVANANTHAPURAM, PENDING ON THE FILE OF CHIEF JUDICIAL
MAGISTRATE COURT, THRISSUR)

PETITIONER/1STACCUSED:

JASMINSHA M., NATIONAL PRESIDENT, UNITED
NURSES ASSOCIATION, DOOR NO. 26/548/9,
2ND FLOOR CAPITAL CITY, CHEMBUKAAVU.
P.O., THRISSUR-680 020. (PERMANENT
ADDRESS: MANTHADATHIL HOUSE,

VETOM. P.O., MALAPPURAM-676 102.

RESPONDENT/STATE:

STATE OF KERALA, REPRESENTED BY PUBLIC PROSECUTOR
HIGH COURT OF KERALA, ERNAKULAM (CRIME NO. 367 OF
2019 OF CB POLICE STATION, CB HQ,
THIRUVANANTHAPURAM, PENDING ON THE FILE OF CHIEF
JUDICIAL MAGISTRATE COURT, THRISSUR)

BY SRI. P.S. BIJU, ADVOCATE,

SRI. AJITH MURALI, PP
SRI. SANTHOSH PETER SR.PP

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
11.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J.

B.A. No. 2151 of 2020

Dated this the 11th day of May, 2020

ORDER

The learned Public Prosecutor submitted that, the bail application of some of the accused in Crime No.367/2019 of Crime Branch Police Station, CB HQ, Thiruvananthapuram, is reserved for orders by another learned Judge of this Court (The Hon'ble Mr.Justice Sunil Thomas). He also submitted that, the same learned Judge, in a writ petition, monitoring the investigation of the above crime, and directed to file regular reports about the progress of the investigation. Since the matter is pending before another learned Single Judge, and the bail application of the other accused is reserved for orders, and the investigation of

the crime itself is monitored by that Court in another proceedings pending, it will be appropriate to place this bail application also before the same Judge, who is hearing the cases. Hence, Registry will place this bail application before the Hon'ble The Chief Justice for getting appropriate orders to post this bail application before the learned Judge concerned, who is dealing with the above case.

P.V.KUNHIKRISHNAN, JUDGE

MMG